

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Application No.254 of 2017 (SZ)

T. Thangaiya Pandian
S/o. P.Thangaraj
52/2, Ramanuja Iyer Street
Old Washermanpet,
Chennai – 600 021

...Applicant

Vs

1. Tamil Nadu Pollution Control Board,
Rep. by its Chairman,
No.76, Anna Salai, Guindy,
Chennai – 600 032 & Others

... Respondents

REPORT FILED ON BEHALF OF THE 1st RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.

Filed by
Thiru.C. Kasirajan,
Advocate, Chennai.

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-Vs-

1. Tamil Nadu Pollution Control Board,
Rep. by its Chairman,
No. 76, Anna Salai, Guindy,
Chennai-600 032.
2. The Commissioner,
Corporation of Greater Chennai,
Ripon Buildings,
Chennai – 600 003.
3. The District Collector,
Thiruvallur District,
Thiruvallur.
4. The Tahsildar,
Tahsildar Office,
Thiruvottiyur, Chennai – 600 019.
5. M/s. Thirupugal and Sons Mill
No. 129 G.A Road
Old Washermanpet
Chennai – 600 021.
6. M/s. SNS Chopped Mill
No. 129 G.A Road
Old Washermanpet
Chennai – 600 021.

.....Respondents


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

REPORT FILED ON BEHALF OF THE 1ST RESPONDENT
TAMILNADU POLLUTION CONTROL BOARD

I, R. Ramasubbu, son of V. Ramasamy, Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai – 600 032 do hereby solemnly affirm and sincerely state as follows:-

2. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the 1st Respondent and as such I am well acquainted with the facts of the case from the records.

3. It is respectfully submitted that the Hon'ble NGT(SZ) in its order dated 04.02.2020 in O.A.254 of 2017 has issued the following directions that:

“Pollution Control Board is also directed to ascertain the nature of categorization of this unit and whether there is any restriction for conducting such unit and as to whether any such similar industries are functioning in that area. If so, how many of them are functioning and whether they are also having necessary "consent" for this purpose, if not, what is the action taken”.

4. It is respectfully submitted that, in pursuance to the direction of Hon'ble NGT(SZ), the stretch of G.A Road, Old Washermanpet area was inspected by the officials of the DEE, TNPCB, Chennai on 23.09.2020 to inventorize the location of dhall mills which are under operation and during inspection, the following were observed:

i. Totally 9 nos. of dhall mills located in G.A Road, Old Washermanpet were under operation.


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No. 76, MOUNT SALAI, CHENNAI-600 032

ii. Out of 9 nos. of dhall mills, 7 were under operation without obtaining consent to operate of the Board engaging in activity of Dehulling, Dehusking, Splitting, Separation of Husk & Separation of broken dhall followed by packing of dhalls (Moong, Orid, & Toor) and are as follows

1. M/s. M.S. Narayanaswamy Nadar Firm
2. M/s. Shree Raj Traders.
3. M/s. Shreemann Traders
4. M/s. Lakshmi Dhall Mill
5. M/s. K.M.M Dhall Mill
6. M/s. M.S.N. Sivaswamy Nadar
7. M/s. Vel Dhall Mill

iii. The said 7 Nos. of Dhall mills were issued with show cause notices vide DEE, TNPCB, Chennai Proceeding dated 23.09.2020 under the Water (Prevention and Control of Pollution) Act, 1974 as amended & the Air (Prevention and Control of Pollution) Act, 1981 as amended granting time to reply. On receipt of the reply, further action will be taken by the District Level Officer.

iv. Remaining 2 Nos. of Dhall mills namely M/s. Thirupugal & Sons Mill & M/s. P.M.P.M. Ramaiah Nadar & Co. were operated with valid consent of the Board.

5. It is further submitted that the dhall mill activity falls under Green category & Serial No. 3016 as per TNPCB revised categorisation of industries vide B.P. Ms. No. 6 of 2016.

6. It is respectfully submitted that further action will be taken against all the seven dhall mills which are under operation without the consent of


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TAMIL NADU POLLUTION CONTROL BOARD
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Board after the expire of validity of the show cause notices issued to them.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.



JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032
BEFORE ME

VERIFICATION

I, R. Ramasubbu, son of V. Ramasamy, working as Joint Chief Environmental Engineer, Chennai – 32, do hereby verify that the above contents are true to the best of my knowledge and belief through records.

Verified at Chennai on this day of October, 2020.



JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondents No.1
Thiru. Kasirajan
Advocate, Chennai.**

Date:09.10.2020